

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA/3814/252/HDB/2017		
NAME OF THE COMPANY	Potens Fitness Solutions Limited		
NAME OF THE PETITIONER(S)	Potens Fitness Solutions Limited  Registrar of Companies, Hyderabad		
NAME OF THE RESPONDENT(S)			
UNDER SECTION	252		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA G. KALPANA	CA	kalpanagonugunta 1 e	Chalana
		9962568858	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रुनेश यन्द्र भिन्ना/ RAMESH CHANDRA MISHRA			42
केपना पंजायको Registrar of Companies, हैदराबाद और प्रदेश और सेन्ट्रांस			
trained For Anthra Pradesh And Teleprone			

Heard Ms. G. Kalpana, Learned CA for the Applicant.

CA is disposed by separate orders.

Member (J)

Bm